

# SUPREME COURT OF INDIA

(GRANT NO.65)

## Statement of Receipts and Disbursements for the year 2015-16

(Rupees in Crores)

S.No.	Head of Account	Actuals upto May, 2015	Coppo upto May, 2014	% Variation
	<b><u>Receipts</u></b>			
	Consolidated Fund of India			
	<b>Revenue Receipts</b>			
	Tax Revenue	1.69	1.85	-8.65
	Non-Tax Revenue	1.03	0.79	30.38
	Grants-in-aid & contribution			
	<b>Capital Receipts</b>			
	Recovery of Loans	0.05	0.05	0.00
	Other Non- DebtCapital Receipts			
	Public Debt			
	<b>Contingency Fund</b>			
	Public Account	39.09	24.56	59.16
<b>A</b>	<b>Total Receipts</b>	<b>41.86</b>	<b>27.25</b>	<b>53.61</b>
	<b><u>Disbursements</u></b>			
	Consolidated Fund of India			
	<b>Revenue Expenditure</b>			
	Plan			
	Non-Plan	43.12	33.47	28.83
	<b>Capital Expenditure</b>			
	Plan			
	Non-Plan			
	<b>Loans &amp; Advances</b>			
	Plan			
	Non-Plan		0.02	
	<b>Contingency Fund</b>			
	Public Account	46.26	51.05	-9.38
<b>B</b>	<b>Total Disbursements</b>	<b>89.38</b>	<b>84.54</b>	<b>5.73</b>
<b>C</b>	<b>Net Cash Flow (A-B)</b>	<b>-47.52</b>	<b>-57.29</b>	

**Coppo-Corresponding figure for Previous Year**

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

  
 Sr. Accounts Officer  
 22.7.15

# SUPREME COURT OF INDIA

## Statement of Receipts for the year (2015-16)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto May, 2015	Copy upto May, 2014	% Growth
<b><u>Revenue Receipts</u></b>				
1	0021-Taxes other than Corp.Tax	1.69	1.85	-8.65
2	0049-Interest Receipts	0.07	0.06	16.67
3	0059-Public Works	0.27	0.27	0.00
4	0070-Other Administrative Service	0.14	0.03	366.67
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.35	0.24	45.83
6	0210-Medical and Public Health	0.12	0.1	20.00
7	0216-Housing	0.08	0.08	0.00
<b><u>Capital Receipts</u></b>				
1	7610-Loans & Advances to Govt. Servants	0.05	0.05	0.00
<b><u>Total:</u></b>		<b>2.77</b>	<b>2.68</b>	<b>3.36</b>

*Copy-Corresponding figure for Previous Year*

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 Sr. Accounts Officer

**SUPREME COURT OF INDIA**

**Scheme Wise Statement of Expenditure for the year (2015-16)**


*(Rupees in Crore)*

S.No.	B.E. 2015-16	Actual Exp upto - May, 2015			Corry upto May, 2014		
		Plan	N-Plan	Total	Plan	N-Plan	Total
Grant No.65							
Supreme Court of India	155		41.12	41.12		31.51	31.51
<b>COPY- Corresponding figure for Previous year</b>							

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3. Expenditure is net of recoveries.

  
 Sr. Accounts Officer